

THE YAMUNA SYNDICATE LIMITED

Regd. Office: Radaur Road, Yamunanagar - 135001, Haryana.

CIN: L24101HR1954PLC001837

Ph.: +91-1732-255479, Fax No.: +91-1732-251802

E-mail: companysecretary@yamunasyndicate.com

Website: www.yamunasyndicate.com

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a meeting of the Board of Directors of the Company will be held on Thursday, 14th November, 2019 at A-51, Vasant Vihar, New Delhi - 57 to consider and approve inter-alia Unaudited Financial Results of the Company for the Quarter and Half year ended on 30th September, 2019.

This Notice is also available on the Company's website www.yamunasyndicate.com and on the website of BSE Limited at www.bseindia.com, where the shares of the Company are listed.

By order of the Board.
For The Yamuna Syndicate Ltd.
Sd/- (Ashish Kumar)
Company Secretary
Membership No. F7846

Dated : 4th November, 2019

Place : Yamuna Nagar - 135001

CELEBRITY FASHIONS LIMITED

CIN: L17121TN1988PLC015655

Registered Office: SDF IV & C2, 3rd Main Road, MEPPZ/SEZ,

Tambaram, Chennai-600 045

email: investorservices@celebritygroup.com

Website: www.celebritygroup.com

Phone No: 044-4343 2200/2300; Fax No: 044-4343 2128

NOTICE

NOTICE is hereby given pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a meeting of the Board of Directors of **CELEBRITY FASHIONS LIMITED** is scheduled to be held on Monday, 11th November, 2019 inter alia, to consider and approve the unaudited financial results of the company for the quarter and half year ended 30th September, 2019.

Further, this intimation is also available on the website of the Company at www.celebritygroup.com and on the website of the stock exchanges where the shares of the company are listed. i.e. www.nseindia.com and www.bseindia.com

For **CELEBRITY FASHIONS LIMITED**

Sd/-

Date: 04th November, 2019

A. Rishi Kumar

Place: Chennai Company Secretary & Compliance Officer

**W.S. INDUSTRIES (INDIA) LIMITED**

CIN: L29142TN1961PLC004568

Regd. Office: 108, Mount Poonamallee Rd., Porur, Chennai - 600 116

NOTICE

Notice is hereby given that a meeting of the Board of Directors of the Company has been scheduled to be held on Thursday, the 14th November 2019, to consider and take on record, inter-alia, Unaudited Financial Statements of the Company for the quarter and half year ended 30th September 2019.

for **W.S. Industries (India) Limited**

Chennai

05.11.2019

Company Secretary

**SCHEDULE II FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SATNAM AGRI PRODUCTS LIMITED**

1. Name of Corporate Debtor	Satnam Agri Products Limited
2. Date of Incorporation of Corporate Debtor	14th July, 2003
3. Authority Under Which Corporate Debtor is Incorporated/ Registered	Registered Under Companies Act, 1956 with Registrar of Companies- Chandigarh
4. Corporate Identity Number/Limited Liability Identity Number of Corporate Debtor	U15138PB2003PLC026185
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Regd. Office- Village Partap Pura, Jamsheer Road, Near Lambra, Jalandhar-144026 (Punjab)
6. Date of Closure of Insolvency Resolution Process	31st October, 2019 (However, 270 Days Expired on 02nd July, 2019)
7. Liquidation Commencement Date of Corporate Debtor	01st November, 2019
8. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Maresh Bansal M/s. Maresh Bansal & Associates, SCF 24, First Floor, Bhadaur House, Ludhiana-141008 (Punjab) E-mail- rpmaheshbansal.satnamagri@gmail.com
9. Last Date for Submission of Claims	01st December, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench has ordered the commencement of liquidation of the **Satnam Agri Products Limited** on 01st November, 2019.

The stakeholders of **Satnam Agri Products Limited** are hereby called upon to submit a proof of their claims, on or before 01st December, 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA MAHESH BANSALLiquidator of **SATNAM AGRI PRODUCTS LIMITED**

IBBI/PA-001/IP-P00785/2017-2018/11341

Registered Address of the Liquidator

M/s Maresh Bansal & Associates,

SCF 24, First Floor, Bhadaur House, Ludhiana 141008 (Punjab)

Cell 9814117576

Date : 02.11.2019

Place: Ludhiana

PICCADILY SUGAR AND ALLIED INDUSTRIES LTD

REGD Off: Jakhal Road, Patran, Distt. Patiala Punjab.

CIN No. L15424PB1993PLC013137, Website: www.psailpatran.com

E-mail: piccadilygroup34@rediffmail.com, Ph: 91 0172-4660993

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a meeting of the Board of Directors of the company will be held on Thursday, 14th November, 2019 at Ground floor-17, Sector 15, Part-II, Gurugram-122002 Haryana to consider and approve inter-alia Unaudited Financial Results for the quarter ended on 30th September 2019.

By Order of the Board

For Piccadily Sugar and Allied Industries Ltd

Sd/- Devinder Sharma,

(Whole time Director) (Din no: 03264719)

Place: Chandigarh

Date: 04/11/2019

PICCADILY AGRO INDUSTRIES LTD

REGD Off: Village. Bhadson, Umri-Indri Road, Teh. Indri, Distt Kamal, Haryana

CIN No. L01115HR1994PLC032244, Website: www.picagro.com

E-mail: piccadilygroup34@rediffmail.com, Ph: 91 0172-4660993

NOTICE

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, a meeting of the Board of Directors of the company will be held on Thursday, 14th November, 2019 at

STRESSED ASSETS MANAGEMENT BRANCH

MAKER TOWER F. 2ND FLOOR,

CUFFE PARADE, COLABA MUMBAI-400005

Email: samb.mumbai@syndicatebank.co.in

**E-AUCTION SALE NOTICE UNDER SARFAESI ACT, 2002**

Sale of immovable/movable assets under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. (Hereinafter referred to as the Act)

Notice is hereby given to the public in general and to the Borrower/s and Guarantor/s in particular that the under mentioned properties mortgaged to Syndicate Bank, against the loan availed by the Borrower/s & Guarantors from **Syndicate Bank Bandra West Branch, Mumbai**, the possession of which had been taken on 21/09/2018 by the Authorized Officer of the Bank under Sec. 13(4) of the Act will be sold by E-Auction as mentioned below for recovery of under mentioned dues and further interest, charges and costs etc as detailed below.

The property described below is being sold on "AS IS WHERE IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS" under rules 8 & 9 of the Security Interest (Enforcement) Rules (herein referred to as the rules) for the recovery of the dues detailed as under:

Name and address of Borrower- M/s Om Shivam Constructions. Represented by its partners Mrs. Pinky Balraj Chopra W/o Mr. Balraj Jagdish Chopra and Mrs. Kavita Mahindra Chagalani W/o Mr. Mahindra Chagalani, having Reg. Office at Om Palace Building, Ground Floor, Dr. Ambedkar Road, Pali Hill, Khar West, Mumbai-400 052.

Guarantor - 1. Mr. Balraj Jagdish Chopra, S/o Mr. Jagdish Chopra, Om Palace Building,

■ **ਨਿਰਾਸ਼ਾ** ਨਿਰਾਸ਼ਾਵਾਨਾਂ ਦੇ ਚਰਚੇ ਅਤੇ ਅਹਿਮ ਹਿੱਸੇ ਪੜ੍ਹ ਜਾਣ ਨਿਲਾਮੀ ਕਰਤਾ ਵਜੋਂ ਦੀ ਵੇਖਾਈ